



# The Gujarat Government Gazette

# EXTRAORDINARY

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Separate paging is given to this part in order that it may be filed as a Separate Compilation.

#### PART IV

Acts of Gujarat Legislature and Ordinance Promulgated and Regulations made by the Governor.

The following Act of the Gujarat Legislature, having been assented to by the Governor on the 7th July, 2009 is hereby published for general information.

H. D. VYAS,

Secretary to the Government of Gujarat, Legislative and Parliamentary Affairs Department.

#### GUJARAT ACT NO. 7 OF 2009.

(First published, after having received the assent of the Governor, in the "Gujarat Government Gazette", on the 7th July, 2009).

### ANACT

to repeal certain Acts.

WHEREAS it is expedient to repeal certain obsolete Acts.

It is hereby enacted in the Sixtieth Year of the Republic of India as follows:-

This Act may be called the Gujarat Repealing Act, 2009.

Short title.

The Acts specified in the Schedule are hereby repealed.

Repeal of certain

IV-Ex.,-8-1

8-1

## SCHEDULE (See section 2)

Year	No.	Short title of the Act
1951	Bom.XII	The Bombay Tenancy and Agricultural Lands (Amendment) Act, 1951.
1951	Bom.XXXIV	The Bombay Tenancy and Agricultural Lands (Second Amendment) Act, 1951.
1951	Bom.XLV	The Bombay Tenancy and Agricultural Lands (Third Amendment) Act, 1951.
1952	Bom.XXXIII	The Bombay Tenancy and Agricultural Lands (Amendment) Act, 1952.
1953	Bom.LX	The Bombay Tenancy and Agricultural Lands (Amendment) Act, 1953.
1956	Bom.XIII	The Bombay Tenancy and Agricultural Lands (Amendment) Act, 1955.
1957	Bom.XV	The Bombay Tenancy and Agricultural Lands (Amendment) Act, 1957.
1957	Bom.XXXVIII	The Bombay Tenancy and Agricultural Lands (Second Amendment) Act, 1957.
1958	Bom.LXIII	The Bombay Tenancy and Agricultural Lands (Amendment) Act, 1958.
1959	Bom.XXX	The Bombay Tenancy and Agricultural Lands (Vidarbha Region and Kutch Area)(Amendment ) Act, 1959.
1960	Bom.IV	The Bombay Tenancy and Agricultural Lands (Vidarbha Region and Kutch Area)(Second Amendment ) Act, 1959.
1965	Guj.24	The Gujarat Tenancy Law (Defence Personnel) (Amendment) Act, 1965.
1965	Guj.36	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1965.
1968	Guj.22	The Bombay Tenancy and Agricultural Lands (Vidarbha Region and Kutch Area) (Gujarat Amendment) Act, 1968.
1969	Guj.15	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1969.
1971	Guj.2	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1970.
1973	Guj.5	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1972.
1973	Guj.17	The Bombay Tenancy and Agricultural Lands(Vidarbha Region and Kutch Area) (Gujarat Amendment) Act, 1972.

Year	No.	Short title of the Act
1973	Guj. 19	The Bombay Tenancy and Agricultural Lands(Gujarat Amendment) Act, 1973.
1974	President's Act 7	The Bombay Tenancy and Agricultural Lands(Gujarat Amendment) Act, 1974.
1976	Guj. 14	The Bombay Tenancy and Agricultural Lands(Gujarat Amendment) Act, 1976.
1976	President's Act 37	The Gujarat Tenancy Laws (Amendment) Act, 1976.
1977	Guj.3	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1977.
1977	Guj.30.	The Gujarat Tenancy Laws (Amendment) Act, 1977.
1978	Guj.11	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1978.
1979	Guj. 4	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1979.
1980	Guj. 4	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1980.
1981	Guj.13	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1981.
1982	Guj.5	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1982.
1984	Guj.8	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1984.
1986	Guj.8	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1986.
1987	Guj.8	The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Act, 1987.
1987	Guj.21	The Bombay Tenancy and Agricultural Lands (Gujarat Second Amendment) Act. 1986.